

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

CRIMINAL MISCELLANEOUS PETITION NOS. 21858 AND 21859 OF 2016

(Applications for suspension of sentence and exemption from filing O.T.)

WITH

CRIMINAL MISCELLANEOUS PETITION NO. 2273 OF 2017

(Application for substitution of legal representative of deceased appellant)

IN

CRIMINAL APPEAL NO. 1747 OF 2014

Rama Shankar

...Appellant(s)

VERSUS

State of Uttar Pradesh & Anr.

...Respondent(s)

REVISED OFFICE REPORT

Mr. V. N. Raghupathy, Advocate for the Appellant has filed applications for suspension of sentence and exemption from filing O.T. with Affidavit which have been registered as Criminal Miscellaneous Petition Nos. 21858 and 21859 of 2016 respectively.

It is submitted that Service of Notice of Lodgment of Petition of Appeal is complete on both the Respondents and are represented by Mr. Samir Ali Khan and Mr. Saurabh Mishra, Advocates.

It is further submitted that Original Records from the High court as well as from the Trial Court have been received.

It is lastly submitted that Counsel for the Appellant has not filed additional documents.

The appeal above-mentioned is ready for hearing vide Registrar Court's order dated 03.12.2015.

It is submitted that M/s. Devasa & Co., Advocate have on 03.02.2017 obtained "No objection" from V.N. Raghupathy, Advocate for the Appellant and filed an application for substitution of legal representative of deceased appellant stating that the Appellant has expired on 26.12.2016 and applicants being the children of the deceased are seeking leave to substitute themselves as legal representative alongwith Vakalatnama/Appearance of the applicants. Same has been registered as CrI.M.P.No. 2273/2017 and circulated to the Hon'ble Court for kind perusal.

The Application for suspension of sentence in the Appeal above-mentioned alongwith application for substitution of legal representative of deceased appellant is listed before the Hon'ble Court with this office report.

DATED this the 4th day of February, 2017.

ASSISTANT REGISTRAR

COPY TO:

1. M/s. Devasa & Co., Advocates
77, Supreme Enclave, Mayur Vihar Ph.-I,
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2. Mr. Samir Ali Khan, Advocate
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3. Mr. Saurabh Mishra, Advocate
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